

### Recommendations of Indian Science Congress on Ocean Development

9985. SHRIMATI SANYOGITA RANE : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Indian Science Congress Association had made recommendations on the resources and development of the ocean ;

(b) if so, the details thereof ; and

(c) the decision to be taken by Government thereon ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) The Indian Science Congress Association has recommended the following : to bring awareness about the Ocean and its resources ; to encourage collaborative work among the scientists ; to evaluate man power requirements for ocean science and technology ; to introduce various courses in marine sciences ; to support research for exploiting our ocean resources ; to develop marine instruments and submersibles ; to introduce legislative measures for pollution control ; to provide suitable security arrangements for protection of the Economic Zone ; to make available Offshore data to interested scientists ; to encourage Research work in various fields like Ocean Accoustic Tomography, to explore the Ocean Bottom Resources to work on acoustics of sea animals, marine pharmacology, isotope oceanography, fish protein technology and plankton food, regular monitoring and control of toxic effluents and radioactive wastes etc.

(c) Government is fully aware of these problems and suitable action is being taken.

### Representation of Scheduled Tribes in Class I to IV Posts in Ministries

9986. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the percentage of representation of Scheduled Tribes in Class I, Class II, Class III and Class IV posts as on 1 January 1983 in Ministries/Departments/Offices of the Government of India vis-a-vis the prescribed percentage of their representation in such jobs ;

(b) whether representation of Scheduled Tribes in various Government jobs is grossly inadequate and highly unsatisfactory and if so, efforts made/proposed, if any, to effect improvement thereon ; and

(c) whether Government propose to take special steps to fill up the backlog of the prescribed percentage of representations of Scheduled Tribes in jobs under the Government of India, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The information regarding the representation of Scheduled Tribes as on 1.1.1983 has not been received from various Ministries/Departments and its attached and subordinate offices. Hence, it cannot be made available at this stage.

(b) and (c). The main reason for low representation of Scheduled Tribes is due to non-availability of candidates and their reluctance to move out from their places of residence. Various concessions in age, fee, travelling allowance, standard of suitability, relaxation in 'experience' qualification in direct recruitment and separate interview of candidates belonging to these communities have been prescribed. In case of non-availability of reserved candidates, the reservations are carried forward for three subsequent recruitment years as per relevant instructions on the subject thereby protecting the rights of reserved community candidates. Reserved vacancies are also given wide publicity through News Papers, Employment News, All India Radio, Voluntary Associations and Directors of SC/ST Welfare or Social Welfare in States/Union Territories. In some cases, special limited departmental examinations are also held confined only to candidates belonging to these communities. Examination centres have also been set up in areas having Scheduled Tribe population. Coaching centres have been started to